267 Written Answers

Implementation of Urban Poverty Allevia-. tion Programmes

.6167. SHRI K. RAHMAN KHAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

' (a) whether it is a fact that Government of Karnataka has established Urban Development Agencies to implement the Urban Poverty Alleviation Programmes of the centre in the State;

(b) if so, the total assistance given to Urban Poor in Karnataka under SUME and SUWE schemes and the number of beneficiaries in 1992-93 and 1993-94; and (c) what is the total allocation under the above schemes to Karnataka during 1994-95?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI P. K. THUNGON) (a) No, Sir.

(b) Information is given in the enclosed Statement (See below)

(c) Central allocations (tentative of Rs. 182.20 lakhs and Rs. 170.4 lakhs have been made under SUM and SUWE respectively in favour Karnataka for the year 1994-95.

Statement

(I) Scheme of Urban Micro Enterprises (SUME) :

	 		_	 	· _ ·			· · · · · · · · · · · · · · · · · · ·
Year				Assistance given	No.	of	beneficiaries	assisted
	 .			 (Rs. in lakhs)				
1 992-9 3		•	•	415.00		-	6325	
19 93- 94	•			223.29			4739	

(II) Scheme of Urban Wage Employment (SUWE) :

Year					Expenditure incurred	No. of Mandays of wor generated	
 			 		(Rs. in lakhs)	(Rs. in lakhs)	
 1 992 -93	•	•	· ·		338.36	5.15	
1993-94	•	•	•	•	226.57	3.58	

Privatisation of integrated development of NCR

6168. SHRI KRISHAN KUMAR BIRLA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

, (a) whether it is a fact that Government propose to privatise the integrated development of the National Capital Region; and (b) if so, what is the decision, any takenby Government in regard stating the mannerin we NCR development is proposed

privatised?

THE MINISTER OF STATE THE MINISTRY OF URBAN DEV LOPMENT (SHRI P. K. THUNG (a) and (b) For financing the

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Five Year Plan investment programme in the state sector, the board strategy agreed upon emphasizes private sector investment in the National capital Region, by adopting a tax-cum-subsidy approach, rather than relying on debt finance

Scheme of water supply of urban towns

6169. SHRI KRISHNA KUMAR BIRLA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that Central Government has recently launched the new Centrally sponsored scheme of urban water supply in towns;

(b) if so, the salient features of the proposed scheme;

• (c) whether it is also a fact; that the views of the State Governments would also be sought for the implementation of the scheme; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI P. K. THUNGON): (a) and (b) Yes. Sir. the Government has recently launched a new Centrally sponsored scheme of urban water supply for towns having population less than 20,000. Considering the water scarcity, neglect of email towns and the narrow revenue base of the Urban Municipal Authorities/ Boards, the scheme will be funded by the Centre and State Government in the ratio of 50-50. Salient features of the scheme is given in the guidelines attached as Statement. *[See* below]

(c) and (d) During June, 1992 while initiating the AUWSP, a meeting was convened inviting the State Governments representatives to submit their suggestions/views for the implementation of the scheme. On the basis of the suggestions/views offered by the representatives of the State Governments, guidelines for the

preparation of the wafer pro supply iect were prepared and after, appro val, circulated to all the State was Goversments.

Statement

Centrally sponsored accelerated Urban Water supply Programme for towns below 20,000 Population (1991) Census

GUIDELINES FOR PREPARATION OF WATER SUPPLY PROJECTS:

1. PHYSICAL:

1. Priority to be given to number of towns upto 20,000 population (1991 census) in the state:

2. Total population (1991 census) of these towns;

3. Priority to be given to the states with specific problem of occurrence of the following;

(i) Excess Salinity;

(ii) Excess Fluorides; (iii) Excess

Iron content; (iv) Guinea Worms;

4. Priority to be given to the towns where:

(i) Source of water is more than 5 kms. away or water table is more than 50 Mts. deep;

(ii) Source of water-is more than 3 kms and less than 5 kms, away or water table is between 25–50 Mts. deep.

(iii) Source of Water is less than 3 kms. away or water table is less than 25 mts. deep.

5. Following norms may be adopted;

(i) Per capita supply of water;

(a) 70 lpcd (maximum)' where house-connections are provided;